

**Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.**

Notification

Srinagar, the 11th of August, 2016

SRO 266; - In exercise of the powers conferred by clause (b) of Section 3 of the Jammu and Kashmir Grant of Permanent Resident Certificate (procedure) Act, 1963 (Act No.XIII of 1963), and in supersession of all the Notications(s) issued in this behalf, Government hereby appoint the following officers to be the Competent Authority for purposes of the said Act, within the jurisdiction shown against each:-

S.No	Name & designation of the Officer	Jurisdiction
1	Sh. Jitender Mishra. Sub-Divisional Magistrate Mahore	Sub -Division Mahore
2	Mrs. Neelam Kumari Khajuria, Sub-Divisional Magistrate Katra.	Sub- Division Katra

By order of the Government of Jammu and Kashmir

Sd/-

Muhammad Ashraf Mir
Commissioner /Secretary to Government,
Revenue Department

Dated: - 11-08-2016

No: - Rev/LB/09/2012

Copy to the:-

- 1 Financial Commissioner, Revenue, J&K, Srinagar.
- 2 Commissioner/Secretary to Government, General Administration Deptt.
- 3 Divisional Commissioner, Jammu.
- 4 Secretary to Government, Department of Law, Justice and Parliamentary Affairs (with 7 copies).
- 5 Deputy Commissioner, Reasi.
- 6 Director, Archives, Archaeology & Museums, J&K
- 7 Manager Government Press, Srinagar for publication in the Govt. Gazette.
- 8 Pvt. Secretary to Honble Minister for Revenue for information of the Minister
- 9 Pvt. Secretary to Hon'ble Minister (MOS) Revenue for information of the Minister
- 10 Pvt. Secretary to Commssioner/Secretary to Government, Revenue Deptt.
11. I/C Website for hoisting the said notification (SRO) on official website.
- 12 . Notification / Stock file.

(Manzoor Ahmad Parray)

Under Secretary to Government
Revenue Department